

Hon. Justice K. Nalk, V.C.
Hon. K. J. Ramani, A.M.

Sri R. K. Niyam, for
the applicant, and Sri K. C. Sinha,
for the respondents, are present.

Sri Niyam, learned counsel
for the ~~app~~ applicant has filed
an application today with the
prayer to withdraw the Review
Petition, for the reasons stated
therein.

The petition is accordingly
dismissed as withdrawn.

A copy of the order
may be given to the learned
counsel for the parties within
24 hours.

for

M

A.M.

V.C.

13-12-89
M.

Recd Copy
Done

Adv
21/12/1989

21/12/89

Copy of order
prepared today